

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA
UNSTARRED QUESTION NO. 840
ANSWERED ON- 08.12.2025

**REHABILITATION AND ENVIRONMENT CONSERVATION UNDER JHARIA
MASTER PLAN**

840 # SHRI PRADIP KUMAR VARMA:

Will the Minister of COAL be pleased to state:

- (a) the number of families rehabilitated so far under the Jharia Master Plan in the State of Jharkhand and the number of families yet to be rehabilitated;
- (b) the amount spent by the Central Government so far for the prevention of underground fire and land subsidence in Jharia coalfields;
- (c) the name of the agency through which the implementation of the schemes proposed in the Jharia Master Plan is being carried out and the monitoring mechanism of the center; and
- (d) the details thereof?

ANSWER

MINISTER OF COAL & MINES
(SHRI G. KISHAN REDDY)

(a): Total number of families shifted under the Jharia Master Plan of 2009 (including the Revised Jharia Master Plan of 2025) in the State of Jharkhand is as under:

BCCL Families	Non-BCCL Families	Total
5,041	2,868	7,909

As per survey done by JRDA (Jharia Rehabilitation and Development Authority) in 2017-19, the number of families that are yet to be rehabilitated is 1,04,750. In the Initial Phase of Revised Jharia Master Plan (ending on 31.12.2028), a total of 15,080 families are to be shifted from 81 most vulnerable sites. Families in the remaining sites, based on the vulnerability, shall be shifted in phased manner after Initial Phase:

BCCL Families	Non-BCCL Families	Total
2,672	1,02,078	1,04,750

(b): The amount spent by BCCL so far for prevention of underground fire and land subsidence in Jharia coalfields is Rs. 284.86 crore under the earlier and Revised Jharia Master Plan.

(c) & (d): BCCL and Jharia Rehabilitation and Development Authority (JRDA) have been entrusted with the responsibility of implementing the Jharia Master Plan as well as the Revised Jharia Master Plan.

Implementation of the Jharia Master Plan of 2009 was monitored through the High-Powered Central Committee (HPCC) under chairmanship of the Secretary (Coal). Under the Revised Jharia Master Plan, a Monitoring Committee has been approved by CCEA as under:

- i. Secretary (Coal), Co-Chairman
- ii. Chief Secretary, Govt. of Jharkhand, Co-Chairman
- iii. Secretary Mines, Govt. of Jharkhand, Member
- iv. Secretary, Department of Home, Jail & Disaster Management, Govt. of Jharkhand, Member
- v. Chairman, Coal India Ltd., Member
- vi. CMD, BCCL, Member
- vii. Director General, DGMS, Member

Progress on implementation of the Revised Jharia Master plan is reviewed regularly by Advisor (Projects), Additional Secretary (Coal) and Secretary (Coal). There is a provision for quarterly review by the Monitoring Committee.
